

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3981.
TO BE ANSWERED ON WEDNESDAY, THE 18TH MARCH, 2020.**

CHENNAI-BENGALURU INDUSTRIAL CORRIDOR

**3981. SHRI KESINENI SRINIVAS:
SHRI A. NARAYANA SWAMY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of the progress on the development and upgradation of the Chennai-Bengaluru Industrial Corridor on all industrial nodes especially on the Krishnapatnam node;
- (b) the details of the land acquisition, funds allocated and released for the development and upgradation of the said node along with the developmental projects to be undertaken for the same; and
- (c) whether all the relevant approvals have been received from the State of Andhra Pradesh?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a) & (b):** Perspective plan for the entire Chennai-Bengaluru Industrial Corridor (CBIC) has been completed. Three nodes namely (i) Krishnapatnam, Andhra Pradesh (ii) Tumakuru, Karnataka and (iii) Ponneri, Tamil Nadu have been identified for development in phase-1. Details of the node-wise progress are as under:

(i) Krishnapatnam (Andhra Pradesh)

Shareholder's Agreement (SHA) and State Support Agreement (SSA) have been executed and a SPV namely 'NICDIT Krishnapatanam Industrial City Development limited' has been incorporated between National Industrial Corridor Development and Implementation Trust (NICDIT) and the State Government. NICDIT has already released an amount of Rs. 2.50 crore to the SPV as its initial equity contribution in the project. Detailed master planning and preliminary engineering have been completed for implementation of the project over an activation area of 2500 acres out of which approximately 2180 acres of land is under possession of the Government of Andhra Pradesh. The project proposal

amounting to Rs. 2139.44 crore (inclusive of cost of the land) has been approved by NICDIT in its meeting held on 30th August, 2019. Process for obtaining appraisal and approval by the Cabinet Committee on Economic Affairs (CCEA) has been initiated.

(ii) Tumakuru (Karnataka)

SHA and SSA have been executed and a SPV namely 'Tumakuru Industrial Township Limited' has been incorporated between NICDIT and the Government of Karnataka. NICDIT has already released an amount of Rs. 2.50 crore to the SPV as its initial equity contribution in the project. Detailed master planning and preliminary engineering have been completed for implementation of the project over an activation area of 1736 acres out of which 1722 acres of land is under possession of the Government of Karnataka. The project proposal amounting to Rs. 1701.81 crore (inclusive of the cost of the land) has been approved by NICDIT in its meeting held on 30th August, 2019. Process for obtaining appraisal and approval by CCEA has been initiated.

(iii) Ponneri (Tamil Nadu)

SHA and SSA have been executed on 21st February, 2020 between NICDIT and the Government of Tamil Nadu. Activities related to selection of consultant for preparation of detailed master planning and preliminary engineering have been initiated.

(c): Following actions need to be taken expeditiously by the State of Andhra Pradesh:

- i. Notification of the entire master plan for Krishnapatnam Industrial Area admeasuring 14000 acres;
- ii. Approximately 2180 acres of the land is under possession of the State Government. Accordingly, acquisition of the balance 170 acres of land needs to be expedited;
- iii. Transfer of entire 2500.4 acres of the land to the SPV immediately after approval of the project by CCEA;
- iv. Following confirmation from the State Government for seeking final Environmental Clearance from Ministry of Environment Forest and Climate Change:
 - a) Site is outside boundary of 'Eco Sensitive Zone' (ESZ) of 'Pulicat Bird Sanctuary' and 'Turtle Nesting Site';
 - b) Exact area of the site falling within the Forest Area; and
 - c) Status of sand dunes falling within the proposed site.
